

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 3716/15/10]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 3717/15/10]

...(Interruptions)...

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON PERSONNEL, PUBLIC
GRIEVANCES, LAW AND JUSTICE**

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, I present a copy (in English and Hindi) of the Forty-fourth Report of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Constitution (One Hundred and Fourteenth Amendment) Bill, 2010.

**REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY
STANDING COMMITTEE ON URBAN DEVELOPMENT**

DR. BHALCHANDRA MUNGEKAR (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Urban Development (2010-11):-

- (i) Twelfth Report (Fifteenth Lok Sabha) of the Committee on Action Taken by the Government on the recommendations contained in its Sixth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2010-11)' of the Ministry of Urban Development; and
- (ii) Thirteenth Report (Fifteenth Lok Sabha) of the Committee on Action Taken by the Government on the recommendations contained in its Seventh Report (Fifteenth Lok Sabha) on 'Demands for Grants (2010-11)' of the Ministry of Housing and Urban Poverty Alleviation.